

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 2nd January, 2026

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that Hon'ble Mr. Justice A. Guneswar Sharma will hold a Special Single Bench sitting through VC on 2nd January, 2026 at 03:30 p.m. only for hearing the following newly filed urgent eviction matters:-

- i) WP(C) No. 1 of 2026 (*Huidrom Sarojubala Devi Vs. The State of Manipur & 5 Ors.*); &
- ii) WP(C) No. 2 of 2026 (*Shri. Keisham Mohon Singh Vs. The State of Manipur and 3 Ors.*).

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 27920 - 37

Imphal, the 2nd January, 2026

Copy to:

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimal Singh, Judge, High Court of Manipur.*
3. *The P.S to Hon'ble Mr. Justice A. Guneswar Sharma, Judge, High Court of Manipur.*
4. *The Advocate General, Government of Manipur.*
5. *The Chairman, Bar Council of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.*
8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *All the Joint Registrars, High Court of Manipur.*
13. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
14. *All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.*
15. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
16. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
17. *All the Court Masters, High Court of Manipur.*
18. *The Concerned/Guard File.*


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR